

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3001  
ANSWERED ON:29.08.2013  
KUNDAH POWER PROJECT  
Manian Shri O. S.

**Will the Minister of POWER be pleased to state:**

- (a) whether necessary clearances for Kundah Power Project of Tamil Nadu have been accorded;
- (b) if so, the details thereof; and
- (c) if not, the reasons for delay in this regard and the time by which these clearances are likely to be accorded?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (c) :A Detailed Project Report (DPR) for 500 MW Kundah Pumped Storage Scheme in Tamil Nadu was submitted to Central Electricity Authority (CEA) for clearance in October, 2006. The scheme is located in Cauvery basin and requires either the clearance from Cauvery Water Dispute Tribunal or the concurrence of the party States for accord of inter-State clearance. The DPR of the project has been returned to State Government of Tamil Nadu by CEA on 26.12.2007 to submit with requisite clearances.